

University	Rupees in lakhs	
	Grants sanctioned	Grants released
Bihar	171 70	125 30
Bhagalpur	198 37	128 63
Ranchi	235 42	99 48
K S D Sanskrit	72 62	20 60
Magadh	171 00	127 90
L N Mithila	72 67	57 20

The allocation of grants was mainly for buildings, books and journals equipment and for appointment of staff UGC provided 100% grants for books journals and equipment Grants for buildings were on a sharing basis, and grants for staff were released on the condition that the State Government/ University will take over the responsibility of maintenance of staff after the end of the Plan period UGC has informed that while most of the grants for books journals and equipment have been released it has not been possible to release full grants for buildings because of inability of the State Government to meet the matching contribution Similarly, in some cases grants for appointment of staff have not been released for want of concurrence of State Government to take over future liability

Fly overs on Barddhaman—Asansol Station

2254 SHRI HARADHAN ROY Will the Minister of RAILWAYS be pleased to state

(a) whether there is any proposal to construct fly-over at the important railway level crossings between Barddhaman and Asansol during the Eighth Five Year Plan,

(b) if so, the details thereof, and

(c) if not, the reasons therefor?

THE MINISTER OF STATE IN THE MINISTRY OF RAILWAYS (SHRI MAL LIKARJUN) (a) and (b) Proposals for road-over/under bridges are included in the annual plan after they are sponsored by the State Government/Local authority, as per rules Construction of a road-overbridge in replacement of level crossing No 101/SPL at Panagarh is included in Railways' Works Programme Acceptance of the estimates is however, pending with the State Government

(c) Does not arise

BNR Bridge Near APCAR Garden

2255 SHRI HARADHAN ROY Will the Minister of RAILWAYS be pleased to state

(a) whether there is any proposal to renovate the BNR Bridge near APCAR Garden, and

(b) if so, the steps taken or proposed to be taken by the Government in this regard ?

THE MINISTER OF STATE IN THE
MINISTRY OF RAILWAYS (SHRI MAL
LIKARJUN) (a) Yes, Sir

(b) The work will be considered for inclusion in 1993-94 Works Programme, after finalisation of preliminaries with the West Bengal State Government

Derailment of Goods Train

2256 SHRI HARADHAN ROY Will the Minister of RAILWAYS be pleased to state

(a) whether there was a derailment of goods train near Sitarampur in September, 1991,

(b) whether any enquiry has been conducted into the causes of the derailment, and

(c) if so, the findings thereof and the action being taken against the erring officials?

THE MINISTER OF STATE IN THE
MINISTRY OF RAILWAYS (SHRI MAL
LIKARJUN) (a) and (b) Yes, Sir

(c) The accident occurred due to over-loading of wagons. Penal freight has been levied on the consignee.

Shortage of Wagons in Palakkad and Thiruvanthapuram Division

2257 SHRI V S VJAYARAGHAVAN Will the Minister of RAILWAYS be pleased to state

(a) whether there is a shortage of wagons in Palakkad and Thiruvanthapuram division of Southern Railway,

(b) if so, the reasons therefor, and

(c) the steps proposed to be taken by

the Government to provide more wagons to this division?

THE MINISTER OF STATE IN THE
MINISTRY OF RAILWAYS (SHRI MAL
LIKARJUN) (a) There is no shortage of wagons for meeting the demands for movement of Block Rakes. However there is a time lag between placement of indents and supply of wagons in the case of piecemeal traffic. Demands for piecemeal w. to be held back to permit formation of rakes

(b) and (c) Do not arise

Train Accident near Mahadeya Nagar

2258 SHRI RAM VILAS PASWAN Will the Minister of RAILWAYS be pleased to state

(a) whether there was a major accident of 2 Dn C B passenger train near Mahadeya Nagar (Gadwa District) in Bihar in June, 1991,

(b) if so the causes of the accident

(c) whether the Government have paid any compensation to the families of the victims and

(d) if so the amount of compensation paid and the number of families to whom such compensation has been paid?

THE MINISTER OF STATE IN THE
MINISTRY OF RAILWAYS (SHRI MAL
LIKARJUN) (a) Yes, Sir

(b) The accident was caused due to negligence of the bus driver

(c) No, Sir

(d) Does not arise